

12.06 hrs.

PAPERS LAID ON THE TABLE

[English]

Review on the working of and annual report of Andrew Yule and Company Ltd. for 1985-86 and review on the working of and annual report of Bharat Brakes and Valves Ltd. for 1985-86 etc.

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) :
On behalf of Shri J. Vengal Rao, I beg to lay on the Table :

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956 :

(a) (i) A statement regarding Review by the Government on the working of the Andrew Yule and Company Limited, Calcutta, for the year 1985-86.

(ii) Annual Report of the Andrew Yule and Company Limited, Calcutta, for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-4935/87]

(b) (i) Review by the Government on the working of the Bharat Brakes and Valves Limited, Calcutta, for the year 1985-86.

(ii) Annual Report of the Bharat Brakes and Valves Limited, Calcutta, for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-4936/87]

(c) (i) Review by the Government on the working of the Burn Standard Company Limited, Calcutta, for the year 1985-86.

(ii) Annual Report of the Burn Standard Company Limited, Calcutta, for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-4937/87]

(2) Three statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. LT-4935 to 4937]

Notification under Standards of Weights and Measures Act, 1976 and Annual Report and review on the working of Paddy Processing Research Centre for 1986-87.

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT) : I beg to lay on the Table :

(1) A copy each of the following Notifications (Hindi and English versions) under sub-section (4) of section 83 of the Standards of Weights and Measures Act, 1976 :

(i) The Standards of Weights and Measures (General) Rules, 1987 published in Notification No. G.S.R. 619(E) in Gazette of India dated the 1st July, 1987.

(ii) The Standards of Weights and Measures (Packaged Commodities) Amendment Rules, 1987 published in Notification No. G.S.R. 730(E) in Gazette of India dated the 25th August, 1987.

[Placed in Library. See No. LT-4938/87]

(2) A statement (Hindi and English

versions) showing reasons for delay in laying the notification mentioned at (i) of item (1) above.

[Placed in Library. See No. LT-4938/87]

- (3) (i) A copy of the Annual Report (Hindi and English versions) of the Paddy Processing Research Centre (Tamil Nadu) Society, Tiruvarur, for the year 1986-87 along with Audited Accounts.
- (ii) A copy of the Review (Hindi and English versions) by the Government on the working of the Paddy Processing Research Centre (Tamil Nadu) Society, Tiruvarur, for the year 1986-87.

[Placed in Library. See No. LT-4939/87]

Statement indicating the result of market loans floated in October, 1987

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : I beg to lay on the Table a statement (Hindi and English versions) indicating the result of market loans floated in October, 1987.

[Placed in Library. See No. LT-4940/87]

Copy of Trade and Merchandise Marks (Amendment) Rules, 1987, Petroleum (Amendment) Rules, 1987, Cost Accounting Records (Chemical Industries) Rules, 1987 and Khadi and Village Industries Commission (Amendment) Rules, 1987.

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM) : I beg to lay on the Table :

- (1) A copy of the Trade and Merchandise Marks (Amendment) Rules, 1987 (Hindi and English versions) published in Notification No. S.O. 1689 in Gazette of India dated the 4th July, 1987 under section 134 of the Trade and Merchandise Marks Act, 1958.

[Placed in Library. See No. LT-4941/87]

- (2) A copy of the Petroleum (Amendment) Rules, 1987 (Hindi and English versions) published in Notification No. G.S.R. 644(E) in Gazette of India dated the 3rd July, 1987 under sub-section (4) of section 29 of the Petroleum Act, 1934.

[Placed in Library. See No. LT-4942/87]

- (3) A copy of the Cost Accounting Records (Chemical Industries) Rules, 1987 (Hindi and English versions) published in Notification No. G.S.R. 596 in Gazette of India dated the 8th August, 1987 under sub-section (3) of section 642 of the Companies Act, 1956.

[Placed in Library. See No. LT-4943/87]

- (4) A copy of the Khadi and Village Industries Commission (Amendment) Rules, 1987 (Hindi and English versions) published in Notification No. G.S.R. 675(E) in Gazette of India dated the 27th July, 1987 under section 28 of the Khadi and Village Industries Commission Act, 1956.

[Placed in Library. See No. LT-4944/87]

12.07 hrs.

BUSINESS ADVISORY COMMITTEE
(Forty-Second Report)

[English]

THE MINISTER OF PARLIAMEN- TARY AFFAIRS AND MINISTER OF FOOD AND CIVIL SUPPLIES (SHRI H.K.L. BHAGAT) : I beg to move :

‘That this House do agree with the Forty-Second Report of the Business Advisory Committee presented to the House on the 9th November, 1987.’

MR. SPEAKER : The question is :

“That this House do agree with the Forty-Second Report of the Business Advisory Committee presented to the House on the 9th